

LOK SABHA
UNSTARRED QUESTION NO.5740
TO BE ANSWERED ON 2nd APRIL, 2018

PRODUCTION OF PETROLEUM AND NATURAL GAS

5740. SHRI KAPIL MORESHWAR PATIL:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) the number of places where exploration and drilling work has been undertaken for extraction of petroleum and natural gas during the 2015-16 and 2016-17, institution-wise;
- (b) the details of profit/loss of the said institutions during the said period, institution-wise; and
- (c) the specific measures being taken by the Government to fulfil adequate requirement of petroleum and natural gas in the country?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a) Exploration and drilling work for extraction of petroleum and natural gas has been undertaken by Oil and Natural Gas Corporation (ONGC) Limited, Oil India Limited (OIL) and Pvt./JV companies during the year 2015-16 and 2016-17 in the State of Andhra Pradesh, Arunachal Pradesh, Assam, Tripura, Mizoram, West Bengal, Himachal Pradesh, Tamil Nadu, Madhya Pradesh, Gujarat and Rajasthan and offshore areas of east and west coast of the country.
- (b) The details of profit after tax earned by ONGC and OIL during the period 2015-16 and 2016-17 are as under:-

(Rs.in Crore)

Year	ONGC	OIL
2015-16	16,140	2330.11
2016-17	17,900	1548.68

- (c) Government has taken various steps to enhance the exploration and production of oil and gas in the country. These are as follows:

- i. Appraisal of un-appraised Areas in various sedimentary basins etc under National Seismic Program and Multi-client Geo-scientific Surveys/activities in order to enable systematic exploration in these areas
- ii. Re-Assessment of Hydrocarbon Resources of the country
- iii. Implementation of Hydrocarbon Exploration Licensing Policy (HELP) and Open Acreage Licensing Policy (OALP)
- iv. Assimilation and availability of Geo-scientific data through National data repository (NDR)
- v. Early Monetization of Un-Monetized Discoveries / Fields under DSF Policy.
- vi. Extension of Existing PSCs
- vii. Unconventional hydrocarbon resource development
- viii. Grant of Marketing Freedom for gas produced from difficult areas
